

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No.180/01053/2017
Contempt Petition No.180/00031/2018 in OA No. 180/1053/2017
Original Application No.180/00813/2017
Original Application No.180/00880/2017
Original Application No.180/00202/2018

Wednesday, this the 26th day of September, 2018

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member

1. **Original Application No.180/01053/2017**
1. Surag S., S/o. Salimnath K.B.,
Assistant Loco Pilot, CCRC/O/Erode,
Southern Railway,
Residing at Puliyanloor P.O., Pala,
Kottayam – 686 573.
2. Akhil K., S/o. Pavithran K.,
Assistant Loco Pilot, CCRC/O/Erode,
Southern Railway,
Residing at Kampurath, Mukkada P.O.,
Kozhikode – 673 611.
3. Adarsh C. Bose, S/o. Chandrabose,
Assistant Loco Pilot, CCRC/O/Erode,
Southern Railway,
Residing at Sarmga, Valathungal,
Kollam – 691 011.
4. Alais K. Varghese, S/o. Varghese K.V.,
Assistant Loco Pilot, CCRC/O/Erode,
Southern Railway,
Residing at Kooram House, Thuravoor,
Angamaly – 683 572.
5. Anshal P., S/o. P. Hussain,
Assistant Loco Pilot, CCRC/O/Erode,
Southern Railway,
Residing at Happy Home, Manthrummal Road,
Ramanattukara, Kozhikode – 673 633.

6. Manoj K., S/o. Kanakappan,
Assistant Loco Pilot, CCRC/O/Erode,
Southern Railway,
Residing at Manoj Bhavan, Thekkevilla,
Kaniyapuram, Thiruvananthapuram – 695 301.
7. Haris A., S/o. Abdul Muthaleef,
Assistant Loco Pilot, CCRC/O/Coimbatore,
Southern Railway,
Residing at Puliya Parambu, Panayur Post,
Palakkad – 678 552.
8. Yathin Y., S/o. Yathavan,
Assistant Loco Pilot, CCRC/O/Coimbatore,
Southern Railway,
Residing at Railway Quarters, 12 B,
Coimbatore.
9. M. Shijith, S/o. M. Sridharan Nair,
Sr. Assistant Loco Pilot, CCRC/O/Coimbatore,
Southern Railway,
Residing at Mandayatt House, Koduvally,
Calicut – 673 572.
10. Joyson J., S/o. Jolly E.A.,
Assistant Loco Pilot, CCRC/O/Salem,
Southern Railway,
Residing at Edasseril House, Panampillave P.O.,
Malappuram – 673 639.
11. Vipindas K., S/o. Kandamuthan,
Assistant Loco Pilot, CCRC/O/Erode,
Southern Railway,
Residing at Kallingal House, Thiruvallathur,
Palakkad – 678 551.
12. Sujith V., S/o. P. Vasu,
Assistant Loco Pilot, CCRC/O/Coimbatore,
Southern Railway,
Residing at Vellaman Nivas, Nemmara,
Palakkad – 678 508.
13. Hashik M., S/o. Ibrahim Kutty M.,
Assistant Loco Pilot, CCRC/O/Salem,
Southern Railway,
Residing at Kavilthodi House, Cheruvannur P.O.,
Kozhikode – 673 631.

14. Naseer K., S/o. K.A. Kaja,
Assistant Loco Pilot, CCRC/O/Salem,
Southern Railway,
Residing at Malamkey, Pudunagaram,
Palakkad – 678 503.
15. Jayasanker V., S/o. Malingan V.,
Assistant Loco Pilot, CCRC/O/Erode,
Southern Railway,
Residing at Chodamoola House, Mulleria,
Kasargode – 671 543.
16. Shigil P., S/o.Nanu P.,
Assistant Loco Pilot, CCRC/O/Erode,
Southern Railway,
Residing at Vayalil, Mellur P.O.,
Thalasser – 670 661.
17. Atish T. Lenin, S/o. Lenin T.R.,
Assistant Loco Pilot, CCRC/O/Salem,
Southern Railway,
Residing at Thayparambil, Chengaloor,
Thrissur – 680 312.
18. Jithin K. Sohan, S/o. Sohan K.V.,
Assistant Loco Pilot, CCRC/O/Salem,
Southern Railway,
Residing at Kaimadathil House, Cherai P.O.,
Ernakulam – 683 514.
19. Ajmal M.A., S/o. Abdul Khadir,
Assistant Loco Pilot, CCRC/O/Salem,
Southern Railway,
Residing at Manickal House, Kurissamkulam,
Kallekad P.O., Palakkad – 675 006.
20. Deepak A.M., S/o. Mohanan A.,
Sr. Assistant Loco Pilot, CCRC/O/Erode,
Southern Railway,
Residing at Allimangalathodi, Nellya,
Palakkad – 679 335.

..... **Applicants**

(By Advocate – Mr. Harikumar G. Nair)

V e r s u s

1. Union of India,
Represented by its General Manager,
Southern Railway, Headquarters Office,

Park Town P.O., Chennai – 660 003.

2. The Chief Personnel Officer,
Southern Railway, Headquarters Office,
Park Town P.O., Chennai – 660 003.
3. The Senior Divisional Personnel Officer,
Southern Railway, Salem Division,
Salem – 636 004.
4. The Senior Divisional Personnel Officer,
Southern Railway, Palghat Division,
Palghat – 678 001.
5. Nitish Kumar,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
6. Prasanth Raj,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
7. Muhammed Basheer K.T.,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
8. Jitendra Kumar,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
9. Arjun S.,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
10. Sumant Yadav,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
11. Omaram Choudhary,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.

12. Santhosh Madiwalar,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
13. Giduturi Srinivasulu,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
14. Udumula Anjan Kumar,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
15. Sunil Kumar,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
16. Ramji Ram,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
17. Rajesh Kumar Paswan,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
18. Kapil Kumar,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
19. Manohar Rajak,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
20. Chandu Mahto,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
21. Himanshu Jatav,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.

22. Shyam Prasad K.P.,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
23. Vinod Kumar Jangir,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
24. Rakesh Kumar Singh,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
25. Radhika M.S.,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
26. Gayathri K.,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
27. Shinoj U.,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
28. Rajeshwar Kumar,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
29. Vikas Kumar,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
30. Gautam Chaudhary,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.
31. Mahendra Singh Meena,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,

Palakkad – 678 001.

32. Nitesh Kumar Meena,
Pro ALP, Office of DPO,
Palakkad Division, Southern Railway,
Palakkad – 678 001.

..... Respondents

**[By Advocates – Mrs. Sumathi Dandapani, Sr. along with
Mr. Sunil Jacob Jose (R1-4) &
M/s. Varkey & Martin (R26 & 27)]**

2. Contempt Petition No.180/00031/2018 in OA No. 180/1053/2017 -

Atish T. Lenin, S/o. Lenin T.R.,
Assistant Loco Pilot, CCRC/O/Salem,
Southern Railway,
Residing at Thayparambil, Chengaloor,
Thrissur – 680 312.

..... Petitioner

(By Advocate – Mr. Harikumar G. Nair)

V e r s u s

1. Sri. R.K. Kulshrestha, Aged about 50 years,
Father's name not known to the petitioner,
General Manager, Southern Railway, Headquarters Office,
Park Town P.O., Chennai – 660 003.
2. Smt. Sunita Vedantam, Aged about 52 years,
Father's name not known to the petitioner,
Chief Personnel Officer, Southern Railway, Headquarters Office,
Park Town P.O., Chennai – 660 003.
3. Sri. Thirumurugan S., Aged about 45 years,
Father's name not known to the petitioner,
Divisional Personnel Officer, Salem Division,
Salem – 004.
4. Smt. Chandrika Jayashankar, Aged about 50 years,
Father's name not known to the petitioner,
Senior Divisional Personnel Officer, Palghat Division,
Palghat – 678 001.

..... Respondents

**(By Advocates – Mrs. Sumathi Dandapani, Sr. along with
Mr. Sunil Jacob Jose)**

3. Original Application No.180/00813/2017 -

1. Kiran Bose, S/o. Chandra Bose,
Loco Pilots/Goods, CCRC/O/Erode Southern Railway,
Residing at Devamrutham (H), Edavacode,

Sreekaryam (PO), Tirvandrum – 695 017.

2. B. Abhilash, S/o. Balakrishnan,
Loco Pilots/Goods,
CCRC/O/Erode Southern Railway,
Residing at Pulinkalaveedu,
Kilimanoor (PO), Trivandrum.
3. P. Bright, S/o. K. Premraj,
Loco Pilots/Goods,
CCRC/O/Erode Souterhn Railway,
Residing at Thainilakom, Vakkom (PO), Trivandrum.
4. K.G. Prasadkumar, S/o. Gopalakrishnan,
Loco Pilots/Goods, CCRC/O/Erode Southern Railway,
Residing at Kaniyattu (H), North Ezhippuram,
Marampilly (PO), Aluva.
5. Sreejith K. Nampoothiri,
S/o. Kesavan Nampoothiri,
Loco Pilots/Goods, CCRC/O/Erode Southern Railway,
Residing at Sreeragam, Thattambalam (PO) Alappuzha.
6. S.S. Nisanth,
Loco Pilots/Goods, CCRC/O/Erode Southern Railway,
Residing at No. 23-B, Railway Quarters, Erode – 1.
7. S. Pratheep Kumar, S/o. S. Sasidharan,
Loco Pilots/Goods, CCRC/O/Erode Southern Railway,
Residing at Kadavila Puthen Veedu,
Parasuvaikkal (PO), Parasala, Trivandrum – 695 502.
8. Manu K.S., S/o. Sukumaran Nair,
Loco Pilots/Goods, CCRC/O/Erode Southern Railway,
Residing at Kavunkal House, Neyyassery P.O.,
Karimannoor, Thodupuzha – 685 581.
9. K.R. Abhilash Babu, S/o. Babu K.,
Loco Pilots/ Goods, CCRC/O/Erode, Southern Railway,
Residing at Veloothara (H), Kumarakom (PO), Kottayam.
10. Sarath T., S/o. Thulasidharan,
Loco Pilots/ Goods, CCRC/O/Erode, Southern Railway,
Residing at Vilayil Veedu, Aroor, Ponganadu (PO).,
Kilanoor, Kilimanoor.
11. A.P. Nitheesh, S/o. G. Purushothaman,
Loco Pilots/ Goods, CCRC/O/Erode, Southern Railway,
Residing at Ganga Thankamam, Poikamukku P.O.,

Avanavanchery, Attingal, Thiruvananthapuram – 695 103.

12. Shameer E., S/o. Esa Kunju,
Loco Pilots/ Goods, CCRC/O/Erode, Southern Railway,
Residing at Shameer Manzil, Edavanakonam, Vellalloor P.O.,
Kilimanoor, Thiruvananthapuram – 695 601.
13. R.S. Prasanth, S/o. E. Ramachandran Nair,
Loco Pilots/ Goods, CCRC/O/Erode, Southern Railway,
Residing at Souparnika Kadamacode Pacode P.O.,
Kanniyakumari – 629 168.
14. Vishnu V., S/o. Varadarajan,
Loco Pilots/ Shunting, CCRC/O/Erode, Southern Railway,
Residing at Lakshmi Bhavan, Punnamoodu Varkala P.O.,
Thiruvananthapuram- 698 141.
15. G. Linesh, S/o. Gopinathan G.,
Loco Pilots/ Goods, CCRC/O/Erode, Southern Railway,
Residing at Lissy Bhavan, Kottakkal Altharamoodu P.O.,
Attingal, Thiruvananthapuram.
16. Hareendranath J., S/o. Jayaprakashan K.,
Loco Pilots/ Shunting, CCRC/O/Erode, Southern Railway,
Residing at Panackal Thekkathil, Kureepuzha P.O., Kollam – 691 604.
17. Anoop Aravind, S/o. Aravindhakshan Pillai,
Loco Pilots/ Shunting, CCRC/O/Erode, Southern Railway,
Residing at Aravinda Bhavanam, South Monkuzhy,
Pullikkanakku P.O., Alappuzha – 690 538.
18. Vinayak L., S/o. Lambodharan Pillai,
Loco Pilots/ Shunting, CCRC/O/Erode, Southern Railway,
Residing at Lekshmi Bhavanam, Karali Junction,
Sasthamkotta, Kollam – 690 521.
19. Shebin J.J., S/o. M. Jalaludeen,
Loco Pilots/ Shunting, CCRC/O/Erode, Southern Railway,
Residing at Shiyas Manzil, K.T. Kunnu P.O., Kallara,
Thiruvananthapuram.
20. Aneesh Mohan, S/o. Mohanan S.,
Loco Pilots/ Shunting, CCRC/O/Erode, Southern Railway,
Residing at Aneesh Bhavan, Prakkulam, Kollam – 691 602.
21. Jijo Sebastian, S/o. Sebastian Peter,
Loco Pilots/ Shunting, CCRC/O/Erode, Southern Railway,
Residing at Thekkevilayil House, Kanjiramala Road, PPM P.O.,
Punalur – 691 332.

22. Syam Das M., S/o. Mohan Das M.,
Sr. Assistant Loco Pilot, CCRC/O/Erode, Southern Railway,
Residing at Syam Bhavan, Perumbuzha, Kollam – 691 504.
 23. Anand L.S., S/o. V. Sundaran Nadar,
Sr. Assistant Loco Pilot, CCRC/O/Erode, Southern Railway,
Residing at L.S. Bhavan, Pottakuzhi, Plamoottukada P.O.,
Trivandrum – 695 122.
 24. Arun Kumar A.V., S/o. G. Asokan,
Sr. Assistant Loco Pilot, CCRC/O/Erode, Southern Railway,
Residing at Ajith Bhavan, Kattela, Sreekariyam, Trivandrum – 695 017.
 25. Sreenivas Bhatt A., S/o. D.N. Anantheswara Bhatt,
Sr. Assistant Loco Pilot, CCRC/O/Erode, Southern Railway,
Residing at Devasuam Parambil, Cherai,
Ernakulam – 683 514.
- **Applicants**

(By Advocate – Mr. Harikumar G. Nair)

V e r s u s

1. Union of India, Represented by its General Manager, Southern Railway,
Headquarters Office, Park Town P.O., Chennai – 660 003.
2. The Chief Personnel Officer,
Southern Railway, Headquarters Office, Park Town P.O.,
Chennai – 660 003.
3. The Senior Divisional Personnel Officer,
Southern Railway, Salem Division, Salem – 636 005.
4. The Senior Divisional Personnel Officer,
Southern Railway, Trivandrum Division, Trivandrum – 695 014.
5. Ullas P. Unni, Helper/ Diesel loco shed, SSE Office, ERS,
Southern Railway, Trivandrum Division, Trivandrum – 695 014.
6. S.S. Navin,
Track Maintainer IV/PUU, SSE Office, PUU, Southern Railway,
Madurai Division, Madurai – 625 016.
7. S. Manikandan,
Track Maintainer IV/PUU SSE Office, PUU, Southern Railway,
Madurai Division, Madurai – 625 016.
8. K. Vidhyadas,
Track Maintainer IV/PUK, SSE Office, CKI, Southern Railway,

Trivandrum Division, Trivandrum – 695 014.

9. S. Adithyan,
Track Maintainer IV/VAK SSE Office, VAK, Southern Railway,
Trivandrum Division, Trivandrum – 695 014.
10. Joju S. Jose,
Track Maintainer, IV/ATU SSE Office, ATU, Southern Railway,
Salem Division, Salem – 636 005.
11. Pratheush P. Kumar,
Track Maintainer IV/SNDI SSE Office, ALU, Southern Railway,
Trichy Division, Trichy – 620 020.
12. S. Syamraj,
Track Maintainer/ VAK SM Office, VAK, Southern Railway,
Trivandrum Division, Trivandrum – 695 014.
13. Eldhose John,
Track Maintainer IV/Aroor SSE Office, ALLP, Southern Railway,
Trivandrum Division, Trivandrum – 695 014.
14. T. Lingamani,
Sweeper Cum Porter/ TCN SS Office, TCN, Southern Railway,
Madurai Division, Madurai – 625 016.
15. B.S. Subin,
Track Maintainer IV/MCRD SSE Office, North SA,
Southern Railway, Salem Division, Salem – 636 005.
16. R. Bibin Raj,
Track Maintainer IV/ALU SSE Office, ALU,
Southern Railway, Trichy Division, Trichy – 620 020.
17. Man Singh Meena,
Track Maintainer IV/HAD, SSE Office, ALLP, Southern Railway,
Trivandrum Division, Trivandrum – 695 014.
18. Gautam Pratap,
Sweeper Cum Porter / KZE SS Office, KZE, Southern Railway,
Palghat Division, Palghat.
19. S. Sakthivel,
Track Maintainer IV/CVP SSE Office, TN,
Southern Railway, Madurai Division, Madurai – 625 016.
20. M. Muthumadasamy,
Track Maintainer IV/TN SSE Office, TN,
Southern Railway, Madurai Division, Madurai – 625 016.

21. Bikas KR Bishwakarma,
Helper GR II/MAQ SSE Office, MAQ,
Southern Railway, Madras Division, Madras – 600 003.
 22. Pygeri Balaraju,
Helper GR II/MAQ SSE Office, MAQ, Southern Railway,
Palghat Division, Palghat.
 23. Sonu Sharma,
Helper GR II/NSTE CN & MTP Office,
MSC Southern Railway, Madras Division, Madras – 600 003.
 24. Pavan Kumar Vairwa,
Track Maintainer IV SSE Office, CUN, Southern Railway,
Trichy Division, Trichy – 620 020.
 25. Anil Kumar Ram,
Helper GR II/ CRS CD Office, GOC, Southern Railway,
Golden Rock Tiruchirappalli Division,
Trichy – 620 020.
 26. Jagadish Prasad Meena,
Track Maintainer IV/TRL, SSE Office, TRL, Southern Railway,
Madras Division, Madras – 600 003.
 27. Madan Mohan Meena,
Track Maintainer IV/TRL, SSE Office, TRL,
Southern Railway, Madras Division, Madras – 600 003.
 28. Manohar Lal Meena,
Helper GR II/VM, SSE Office, VM, Southern Railway,
Madras Division, Madras – 600 003.
 29. The Chairman,
Railway Board, Rail Bhavan,
New Delhi – 110 001.
- **Respondents**

**[By Advocates – Mr. S. Radhakrishnan (R1-4) &
Mrs. Shameena Salahudheen (R5-13, 15 & 16)]**

4. Original Application No.180/00880/2017 -

1. Roy Mathew, S/o. K.P. Mathew,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at J.J. Villa, Nooranad P.O., Alappuzha – 690 504.
2. Sreejith Kumar, S/o. Sivadas,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,

Residing at Kalarickal House, Alappuzha North P.O.,
Mangalam Ward, Alappuzha – 688 007.

3. Vineesh V. S/o. Vijayan S.,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Vineesh Bhavan, Nannattukavu,
Pothencode P.O., Thiruvananthapuram – 695 584.
4. Saju E.S., S/o. Sundaran K.,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Thunduvlangamuri Veedu,
Vlangamuri, Neyyattinkara – 695 121.
5. Arunlal M., S/o. Madhanan,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Vattathamavila Veedu, Mudapuram P.O.,
Chirayinkil – 695 304.
6. Roshan Xavier, S/o. Antony P.X.,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Parambaloth House, Maradu P.O., Ernakulam – 682 304.
7. Pramod G., S/o. Gopinathan R.,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Railway Quarters No. 162 B, Ganesh Giri,
Shoranur – 679 123.
8. Deepudas D., S/o. Devadasan Asari,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Deepu Bhavan, Muttappalam, Perunguzhi P.O.,
Thiruvananthapuram – 695 305.
9. Anoopkumar K., S/o. K.K. Kumaran,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Kuravelil House, Perumpadavom P.O., Elangi – 686 665.
10. Akif Mohammed, S/o. V.M. Kassim,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Valiyaveetil House, Chalilpadam Road, NAD P.O.,
Aluva, Ernakulam – 683 563.
11. Harisankar M.S., S/o. N. Murukesan,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Suvarnarekha, Karakkamandapam, Nemom P.O.,
Thiruvananthapuram – 695 020.
12. Amrith T.J., S/o. Thulasi,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Vazhavila Puthenveedu, Porannoor,

Plamoottikada P.O., Trivandrum – 695 122.

13. Vivek A.C., S/o. Ajayakuma A.S.,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Anand, Anjengo P.O., Anjengo,
Thiruvananthapuram – 695 309.
14. Sreekuttan A.K., S/o. Krishnamoorthy,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Krishnavilas, Avanavanchery P.O., Attingal,
Thiruvananthapuram – 695 103.
15. Kishor B., S/o. Babu B.,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Madathil Veedu, Ashtamudy, Kollam – 691 602.
16. Krishnakumar V.S., S/o. S. Vijayakumar,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Vijaya Bhavan, Edavattom, Karuvelil P.O.,
Kollam – 691 505.
17. Rajeev C., S/o. Chandrasekharan Pillai,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Chanthavilakizhakkathil, Muruntal, Perinad P.O.,
Kollam – 691 601.
18. Muhammed Rafi, S/o. Abdul Kareem,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Muhammed House, Kizhuvilam P.O.,
Mamom, Attingal – 695 104.
19. Biji S., S/o. Chandra Pillai N.,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Beeta Bhavan, Vettilathazham, Decent Junction P.O.,
Kollam – 691 577.
20. Ajith D.S., S/o. Devarajan,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Kottakakom, Perinad P.O., Kollam – 691 601.
21. Dibu Chandran, S/o. Chandra Babu,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Sree Bhadra, Valathungal P.O., Kollam – 691 011.
22. Anuraj K.R., S/o. Ramarajan Pillai,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Kalloor, Manappally South SRPM P.O.,
Karunagapally, Kollam – 690 539.

23. Praveen M., S/o. Moni C.K.,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Kallupurayil, SVM P.O., Ayani South,
Karunagapally, Kollam – 690 518.
24. Praveen K.G., S/o. Gopi K.K.,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Kizhakkethara, Vavakkad, Moothakunnam P.O.,
North Paravoor – 683 516.
25. Ajith S., S/o. Sreedharan,
Sr. Assistant Loco Pilot, CCRC/O/Palghat Southern Railway,
Residing at Vedarvilakathu Veedu, Kalamachala P.O.,
Vamanapuram, Trivandrum – 695 606. **Applicants**

(By Advocate – Mr. Harikumar G. Nair)

V e r s u s

1. Union of India, Represented by its General Manager,
Southern Railway, Headquarters Office, Park Town P.O.,
Chennai – 660 003.
2. The Chief Personnel Officer,
Southern Railway, Headquarters Office, Park Town P.O.,
Chennai – 660 003.
3. The Senior Divisional Personnel Officer,
Southern Railway, Palghat Division, Palghat – 678 001.
4. The Senior Divisional Personnel Officer,
Southern Railway, Trivandrum Division, Trivandrum – 695 014.
5. Ullas P. Unni,
Helper/ Diesel loco shed, SSE Office, ERS,
Southern Railway, Trivandrum Division, Trivandrum – 695 014.
6. S.S. Navin,
Track Maintainer IV/PUU, SSE Office, PUU, Southern Railway,
Madurai Division, Madurai – 625 016.
7. S. Manikandan,
Track Maintainer IV/PUU SSE Office, PUU, Southern Railway,
Madurai Division, Madurai – 625 016.
8. K. Vidhyadas,
Track Maintainer IV/PUK, SSE Office, CKI, Southern Railway,
Trivandrum Division, Trivandrum – 695 014.

9. S. Adithyan,
Track Maintainer IV/VAK SSE Office, VAK, Southern Railway,
Trivandrum Division, Trivandrum – 695 014.
10. Joju S. Jose,
Track Maintainer, IV/ATU SSE Office, ATU, Southern Railway,
Salem Division, Salem – 636 005.
11. Pratheush P. Kumar,
Track Maintainer IV/SNDI SSE Office, ALU, Southern Railway,
Trichy Division, Trichy – 620 020.
12. S. Syamraj,
Track Maintainer/ VAK SM Office, VAK, Southern Railway,
Trivandrum Division, Trivandrum – 695 014.
13. Eldhose John,
Track Maintainer IV/Aroor SSE Office, ALLP, Southern Railway,
Trivandrum Division, Trivandrum – 695 014.
14. T. Lingamani,
Sweeper Cum Porter/ TCN SS Office, TCN, Southern Railway,
Madurai Division, Madurai – 625 016.
15. B.S. Subin,
Track Maintainer IV/MCRD SSE Office, North SA,
Southern Railway, Salem Division, Salem – 636 005.
16. R. Bibin Raj,
Track Maintainer IV/ALU SSE Office, ALU,
Southern Railway, Trichy Division, Trichy – 620 020.
17. Man Singh Meena,
Track Maintainer IV/HAD, SSE Office, ALLP, Southern Railway,
Trivandrum Division, Trivandrum – 695 014.
18. Gautam Pratap,
Sweeper Cum Porter / KZE SS Office, KZE, Southern Railway,
Palghat Division, Palghat.
19. S. Sakthivel,
Track Maintainer IV/CVP SSE Office,
TN Southern Railway, Madurai Division, Madurai – 625 016.
20. M. Muthumadasamy,
Track Maintainer IV/TN SSE Office,
TN Southern Railway, Madurai Division, Madurai – 625 016.

21. Bikas KR Bishwakarma,
Helper GR II/BBQ CD Office, BBQ Southern Railway,
Madras Division, Madras – 600 003.
 22. Pygeri Balaraju,
Helper GR II/MAQ SSE Office, MAQ, Southern Railway,
Palghat Division, Palghat.
 23. Sonu Sharma,
Helper GR II/NSTE CN & MTP Office,
MSC Southern Railway, Madras Division, Madras – 600 003.
 24. Pavan Kumar Vairwa,
Track Maintainer IV SSE Office, CUN, Southern Railway,
Trichy Division, Trichy – 620 020.
 25. Anil Kumar Ram,
Helper GR II/ CRS CD Office, GOC, Southern Railway,
Golden Rock Tiruchirappalli Division, Trichy – 620 020.
 26. Jagadish Prasad Meena,
Track Maintainer IV/TRL, SSE Office, TRL Southern Railway,
Madras Division, Madras – 600 003.
 27. Madan Mohan Meena,
Track Maintainer IV/TRL, SSE Office, TRL Southern Railway,
Madras Division, Madras – 600 003.
 28. Manohar Lal Meena,
Helper GR II/VM, SSE Office, VM Southern Railway,
Madras Division, Madras – 600 003.
 29. The Chairman,
Railway Board, Rail Bhavan,
New Delhi – 110 001.
- **Respondents**

**[By Advocates – Mr. S. Radhakrishnan (R1-4) and
Mr. Shameena Salahudheen (R5-13 & 15)]**

5. Original Application No.180/00202/2018 -

1. K.R. Satheesh Kumar, Aged 40 years,
S/o. P. Karunakaran Nair, Assistant Loco Pilot,
Senior Section Engineer/C&W/Office/Palakkad, Southern Railway,
Residing at Sindhu Bhavan, T.C.-6/2076, Valiyavila,
Puliyampuram, Vattiyoorkavu P.O.,
Thiruvananthapuram – 695 013.

2. Biju P., Aged 41 years, S/o. K. Peethambaran,
Assistant Loco Pilot,
Senior Section Engineer/C&W/O/PGT, Southern Railway,
Residing at "Pournami", TC-33/1517, GRA-C-262, Guruji Road,
Nambavankavu, Vattiyoorkavu P.O.,
Thiruvananthapuram – 695 013.
3. Harikrishnan B.S., Aged 35 years, S/o. T. Balachandran Pillai,
Assistant Loco Pilot,
Senior Section Engineer/C&W/Office/Palakkad, Southern Railway,
Residing at Madhava Vilasom, Vellimon (West) P.O., Vellimon,
Kollam – 691 511.
4. Renjith S., Aged 37 years, S/o. K. Sukumara Pillai,
Assistant Loco Pilot,
Senior Section Engineer/C&W/O/PGT, Southern Railway,
Residing at Karoor Sreerangam, Cheravally, Kayamkulam P.O.,
Alappuzha – 690 502.
5. Subin Chakravarthy, Aged 34 years, S/o. N. Chaakaran,
Assistant Loco Pilot, CCRC/Office/Shoranur, Southern Railway,
Residing at Kizhakke Cherukattu,
Karikkad P.O., Cherthala, Alappuzha – 688 527.
6. Sujith Sudhakaran, Aged 33 years, S/o. Sudhakaran,
Assistant Loco Pilot,
CCRC/Office/Shoranur, Southern Railway,
Residing at Edayadiyil (House),
Kaipattoor P.O., Arakkunnam (Via), Ernakulam Dist. - 682 313.
7. C.G. Hari, Aged 33 years, S/o. Chandrasekharan Nair,
Assistant Loco Pilot/Southern Railway/Palakkad,
Saradhi, Pullayil, Kilimanoor P.O.,
Thiruvananthapuram – 695 601.
8. Sreerag M., Aged 36 years, S/o. Muraleedharan D.,
Assistant Loco Pilot,
Senior Section Engineer/C&W/O/PGT, Southern Railway,
Residing at 'Aiswarya',
Aithottuva, West Kallada P.O., Kollam – 691 500.
9. P. Krishna Raj, Aged 34 years, S/o. Prabha Kumar,
Assistant Loco Pilot,
Senior Section Engineer/C&W/O/PGT, Southern Railway,
Residing at Mooleparambil House, Kallara South P.O.,
Kallara, Kottayam District, Kerala, PIN – 686 611.
10. S. Aromal Sasi, Aged 33 years, S/o. B. Sasidharan Pillai,
Assistant Loco Pilot,

Senior Section Engineer/C&W/O/CLT, Southern Railway,
Residing at Sangeetha, Mangalathu Nagar-102, Panthalathazham,
Kilikolloor P.O., Kollam – 4.

11. K.A. Nisar, Aged 40 years, S/o. Aliyar K.P.,
Assistant Loco Pilot/Southern Railway/Palakkad,
Kanley House, Parappuram P.O., Ernakulam District.
12. Shibu S., Aged 34 years, S/o. R. Surendran,
Assistant Loco Pilot,
Senior Section Engineer/C&W/O/CLT, Southern Railway,
Residing at S.S. Bhavan, T.C. - 18/419(1), Aramada P.O.,
Punnakkamugal, Thiruvananthapuram – 695 032.
13. Prasanth S.K., Aged 33 years, S/o. A. Sasidharan Pillai,
Assistant Loco Pilot,
Senior Section Engineer/C&W/O/CLT, Southern Railway,
Residing at Pranavm, Cheruvallikuzhi, Pazhakutty P.O.,
Nedumangad, Thiruvananthapuram.
14. Shibu G. Kurup, Aged 37 years, S/o. S. Gopalakrishna Kurup,
Assistant Loco Pilot,
Senior Section Engineer/C&W/Office/Palakkad, Southern Railway,
Residing at Manveena, Kuzhikonam, Mancha P.O., Nedumangadu,
Thiruvananthapuram – 695 541.
15. Vishnu Sidharth, Aged 35 years, S/o. P. Sidharthan,
Assistant Loco Pilot,
CCRC/O/Shorunur, Southern Railway,
Residing at Vadakkepunnakkal (H), Parayakad P.O.,
Cherthala, Alappuzha – 688 540. **Applicants**

(By Advocate – Mr. T.C. Govindaswamy)

V e r s u s

1. Union of India, Represented by the General Manager,
Southern Railway, Headquarters Office, Park Town P.O.,
Chennai – 600 003.
2. The Senior Divisional Personnel Officer,
Southern Railway, Selam Division, Salem – 5.
3. The Senior Divisional Personnel Officer,
Southern Railway, Palakkad Division, Palakkad – 678 002.
4. The Senior Divisional Personnel Officer,
Southern Railway, Trivandrum Division, Trivandrum – 695 014.

5. The Chairman,
Railway Board, Rail Bhavan,
New Delhi – 110 001.

..... **Respondents**

**(By Advocates – Mrs. Sumathi Dandapani, Sr. along with
Mr. Sunil Jacob Jose)**

These Original Applications and Contempt Petition having been heard on
11.09.2018 the Tribunal on 26.09.2018 delivered the following:

ORDER

Per: E.K. Bharat Bhushan, Administrative Member:

As the nature of relief sought and the pleadings advanced by the respective parties are similar and near-identical, they are being considered through this common order.

2. These OAs are filed by Loco Pilots who have put in their requests for other divisions of choice within Kerala and are awaiting placement orders. The issue relating to the induction of Loco Pilots working in one Division of Southern Railway and wanting to join another Division of their choice and their placement ahead of fresh personnel coming through General Department Competitive Examination (for short GDCE) has been engaging the attention of this Tribunal.

3. The applicants in OA No. 180/1053/2017 are all Assistant Loco Pilots (ALPs for short) working under Salem Division of Southern Railway. The applicants, 32 in number, have all applied for Inter Divisional Transfer (IDT for short) to Palakkad Division against direct recruitment quota. One batch of respondents have been selected by the Railway Recruitment Board, (RRB for short) Bangalore, but have shown Palakkad as the divisional choice. The

applicants submit that these respondents ought to be considered only for South Western Railway. Respondents 22 to 32 are ALPs selected through GDCE and allotted to Palakkad Division. Their appointment to Palakkad Division according to the applicants would result in denial of the applicants' claim.

4. In OA No. 180/202/2018 the applicants, 15 in number, are ALPs currently working in Palakkad Division and are applicants for transfer on IDT to Trivandrum Division. They are aggrieved by candidates by recruits coming through GDCE being posted to Trivandrum Division ahead of the applicants thereby jeopardizing the applicants' priority.

5. OA No. 180/813/2017 is filed by 25 ALPs of Salem Division who have applied for IDT to Trivandrum Division. They also apprehend that induction of fresh recruits would result in the applicants' losing their priority for transfer.

6. OA No. 180/880/2017 are filed by 25 ALPs of Palakkad Division who have registered for IDT to Trivandrum Division against direct recruit vacancies. Their grievance against the GDCE recruits are similar as those of the applicants in other OAs.

7. The applicants in the four OAs referred to above are all aspirants for Palakkad and Trivandrum Divisions which are two of the six Divisions of the Southern Railway. They have put in their request for IDT to Divisions of

their choice while working in their parent Divisions. There are IDT registration priority lists maintained in each of the Divisions. These indicate the personnel who have applied for transfer *out* of those divisions as well as personnel who have applied for transfer *to* those divisions. The applicants herein have registered for transfer out of the respective Divisions and is now forced to confront a situation where fresh inductees coming through GDCE examination are steeling a march over them and getting posted to the divisions the applicants have opted on transfer.

8. At the core of the demand of the applicants is their contention that they ought to be inducted into the Trivandrum/Palakkad Divisions in preference to the GDCE recruitees. They maintained that they are senior in service and are experienced operators of trains. Besides, as they will be placed at the bottom of the seniority list once they join the new Division, the fresh recruitees being posted before them would eventually become senior to them, despite the applicants having many years more of career experience.

9. In reply the respondents have maintained that under Rule 226 of Indian Railway Establishment Code Volume I, Chapter II an employee cannot claim transfer as a matter of right. In fact it is a benefit bestowed upon the employee at the employer's choice. The relevant rule is quoted below:

“Ordinarily, a Railway servant shall be employed throughout his service on the Railway or Railway establishment to which he is posted on first appointment and shall have no claim as of right for transfer to another Railway or another establishment.”

10. It is stated that in OA No. 180/902/2010 a direction had been issued by this Tribunal that applicants' case for transfer should be considered on a priority basis over that of fresh recruits. But specific difficulties abound in considering this direction as an inviolable principle. What the respondents have been attempting to do is to deal with this issue in as a judicious manner as possible.

11. It is wrong on the part of the respondents to assume that all existing vacancies are going to be filled up by fresh recruits. This is a step which will not be resorted to particularly in view of safety issues involved. What the respondents had attempted to do is to strike a balance between the demand of IDT transferees and deployment of fresh recruits.

12. When OA No. 180/1053/2017 was considered an interim order was issued on 26th February, 2018 requiring the respondents, the authorities in Palakkad Division, to maintain *status quo* till the next posting date. It appears that it is disregarding this direction that the respondents therein issued an order placing 14 RRB candidates freshly recruited, at Palakkad Division. The applicants in OA No. 180/1053/2017 have filed a Contempt Petition No. 180/31/2018 alleging direct violation of the interim orders issued by this Tribunal.

13. We have heard Shri Harikumar G. Nair, learned counsel appearing for the applicants in OAs Nos. 180/1053/2017, 180/813/2017, 180/880/2017 and CP(C) No. 180/31/2018, Shri T.C. Govindaswamy learned counsel appearing

for the applicants in OA No. 180/202/2018, Smt. Sumathi Dandapani, Sr. along with Shri Sunil Jacob Jose learned counsel appearing for the respondents 1-4 in OAs Nos. 180/1053/2017 and 180/202/2018 and CP(C) No. 180/31/2018, Shri S. Radhakrishnan, learned counsel appearing for the respondents Nos. 1-4 in OAs Nos. 180/813/2017 and 180/880/2017, M/s. Varkey & Martin learned counsel appearing for respondents Nos. 26 & 27 in OA No. 180/1053/2017 and Mrs. Shameena Salahudheen, learned counsel for the respondents Nos. 5-13, 15 & 16 in OA No. 180/813/2017 and respondents Nos. 5-13 and 15 in OA No. 180/880/2017. Perused the records.

14. This is not the first occasion when this Tribunal has been called upon on to adjudicate the issue of inter Divisional Transfers in the Southern Railway. The continuing controversy surrounding this matter has been the priority or preference demanded by request transferees over placement of the fresh recruits. This Tribunal on 17th February, 2012 in OAs Nos. 902/2010, 40/2011, 135/2011, 598/2011, 646/2011, 656/2011, 740/2011, 744/2011, 772/2011, 836/2011, 837/2011 and 880/2011 attempted to strike a balance between the competing claims and prescribed thus:

“20. Before parting with the case, the Tribunal feels that certain concrete and fool-proof method should be adopted in matters of transfer on Inter Divisional Transfers. In Southern Railway there are as many as six Divisions and sufficient number of applications for inter divisional transfer are stated to have been pending. It is not exactly known whether full transparency has been maintained with regard to such registration. With the technological advancements in communication technology and with profuse use of computer in the Railways, it should not pose any difficulties to the Railways, a massive organization, in having **online registration** for inter divisional transfer. The Railway Board may consider introducing the same in the following manner or in any other better manner, so that the same would enhance the faith of the employees in the very system.

- (a) Online registration after the recommendations of the DRM concerned, at a centralized office (preferably in the office of Chief Personnel Officer, Southern Railway,

- (b) Computerized Registration Number serially to be given to each applicant
- (c) Periodical review (preferably once in two months) of the Register and ascertaining whether there is any possibility of mutual transfers among the applicants.
- (d) Annual review of applications to call for withdrawal of applications
- (e) Assessing the number of Direct Recruitment vacancies in various Divisions and matching the same with the pending applications.
- (f) Prescribing number of vacancies that could be allotted for transfer purposes (preferably by amendment to the Rules) with a rider that vacancies of the previous year unfilled by the other mode, i.e. open market recruitment and GDCA would be diverted to recruitment by transfer.
- (g) Where for administrative reasons transfers are effected (punitive in nature), deletion of the names of such individuals from the Register
- (h) Seniority of the transferred individuals to correspond to the date of their registration (subject to their joining within a fortnight from the date of their transfer order)
- (i) GDCE selected candidates may not be accommodated in those Divisions in respect of which, transfer requests are the maximum.

21. The above is purely a suggestion emanating from this Tribunal since the Tribunal receives a number of applications in respect of request transfer.”

15. After examining the contentions made by both sides and the arguments advanced in the OAs as well as in the reply statements, we are convinced that the problem requires a holistic remedy. The Railways who are the official respondents certainly have compulsions of their own. In order to understand these and to help arrive at a suitable solution we ordered the presence of the Chief Personnel Officer of Southern Railway Headquarters so that this Tribunal could directly question him on the implications involved. In compliance Shri G. Sreenivasa Rao, Chief Personnel Officer/Administration, Southern Railway, Chennai appeared before this Tribunal on 11.09.2018. He

has also filed similar affidavits in all the OAs wherein the plan of action being adopted by the Southern Railway in their attempt to accommodate the transferees and direct recruitees without compromising the smooth operation of trains have been dealt with. In the said affidavit he submits that the sanctioned strength of Loco Pilots in the Southern Railway is 4,798 and the total incumbents are 4,275 whereby the vacancies are 523. There are 402 inter-divisional transferees from one division to another in the Southern Railway registered and waiting as on date. The following table indicates the position:

Division	Existing vacancies	Inter Divisional Request transfers registered for	
		Inflow	Outflow
MAS	207	4	62
SA	95	0	226
TPJ	67	12	26
MDU	31	115	25
PGT	57	64	63
TVC	66	207	0
	523	402	402

As can be seen the situation is quite lopsided. For example Trivandrum Division has only 66 vacancies whereas 207 people are waiting for IDT. Palakkad has 52 vacancies and IDT inflow and outflow are rather equal at 64 and 63 respectively. Salem Division from where large number of personnel have asked for transfer out, and 226 have registered for transfer out already has 95 vacancies and none is seeking transfer into the Division.

16. The Chief Personnel Officer further submits that action has already been completed for recruitment of 176 GDCE candidates and a fresh recruitment for 528 Loco Pilots is with RRB. The respondents expect the entire contingent to be available by the beginning of 2019 after training. The affidavit further goes on to state that respondents are unable to satisfy all the 402 aspirants who have registered for IDT with the overall position being it is and the intention of the Railway authorities is to balance GDCE recruitees induction with transferees of IDT in a manner which would not compromise the safety of operations.

17. We have examined the issue presented in the four OAs from the point of view of the applicants as well as from that of the official respondents. The applicants are waiting for considerable period after having registered for IDT and at the same time the official respondents are hamstrung due to the large number of vacancies and slow pace of induction. We agree with the proposition made by the Railway respondents that a balanced approach is necessary and vacancies cannot be filled up either by one group or the other. In so far as the rights of the applicants being impinged, Rule 226 quoted elsewhere in this order nullifies that contention. No illegality can be put at the door of the Railways for not posting or for delaying the request for IDT.

18. The operational priorities of the Indian Railways, being the largest public utility in the country, cannot be made captive to the location preferences of a group of employees. As already mentioned this Tribunal by its order dated 17th February 2012 in the batch of cases referred to above, made a set of suggestions for streamlining the process but with the huge gap between requirement and resources available, how far the respondents will be able to cope with the claims

of personnel as in these O.As, is not clear.

19. The solution apparently is to balance the induction of fresh recruits with transfers of ALPs from other divisions on request, in a manner which will not compromise the safety of the running trains. The respondents ought to show greater alacrity in expediting fresh recruitment. At the same time in the interest of fairness they should ensure that IDT is granted on need basis and strictly in accordance with seniority in registration.

20. Again we are of the view that only the respondent Railways will be able to solve this problem in a manner which would ensure that there is least amount of discontent and disaffection. A formula incorporating a ratio may be considered while accommodating the contending segments. At the same time as more and more vacancies would arise in future, fresh recruitment should be expedited.

21. In the circumstances in so far as these O.As are concerned we see no reason to interfere with the action being followed by the respondents. Accordingly the O.As are dismissed as also C.P.No.180/31/2018.

22. The interim orders dated 20.2.2018 in OA No. 180/1053/2017, 23.10.2017 in OA No.180/813/2017, 3.11.2017 in OA No. 180/880/2017 and 22.3.2018 in OA No. 180/202/2018 stand vacated.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

“SA”

Original Application No.180/01053/2017

List of Annexures of the Applicants

- Annexure A-1-** A true copy of Order No. J/P676/V/PR/IDT/Vol.XXVI dated 20.11.2017 issued by the 4th Respondent.
- Annexure A-2-** A true copy of list of candidates recommended by RRB Bangalore dated 04.05.2017.
- Annexure A-3-** List of candidates undergoing training as ALP in Southern Railway dated 26.09.2017.
- Annexure A-4-** Online TRI request submitted by the 7th Applicant herein under RTI.
- Annexure A-5-** A true copy of Order of communication No. J/P PG/RTI/2017-18/222 dated 28.11.2017 of the 4th Respondent.

List of Annexures of the Respondents

- Annexure R1-** True copy of Master circular -34.

Contempt Petition No.180/00031/2018 in OA No. 180/1053/2017

List of Annexures of the Petitioner

- Annexure P-1-** A true copy of the order dated 26.02.2018 in OA No. 180/1053/2017 of this Hon'ble Tribunal.
- Annexure P-2-** A typed copy of the representation dated 28.02.2018 submitted by the applicant.
- Annexure P-3-** A true copy of the order No. J/P 268/V/PR/ALP/Vol.XV dated 06.03.2018 issued by the 4th Respondent.

List of Annexures of the Respondents

Nil

Original Application No.180/00813/2017

List of Annexures of the Applicants

- Annexure A-1-** A true copy of the list of transfer requests of the Applicants and others with the Trivandrum Division.
- Annexure A-2-** A true copy of judgment dated 17.02.2012 in OA No. 902/2010 and connected cases of this Hon'ble Tribunal.

Annexure A-3- A true copy of Order No. V/P 268/VI/ALP/GDCE dated 22.09.2017 issued by the office of the 4th Respondent.

Annexure A-4- A true copy of the representation dated 03.10.2017 sent by the 16th applicant herein to the 2nd Respondent.

List of Annexures of the Respondent Nos. 1 to 4

Annexure R1(a)- A true copy of the common order passed by this Hon'ble Tribunal in MA No. 1065/2012 in OA 902/2010 & connected cases dated 11th March 2013.

Annexure R1(b)- A true copy of the approval granted by the Trivandrum Division dated 02.07.2015.

Annexure R1(c)- A true copy of the letter showing return of RRB papers dated 23.05.2017.

Annexure R1(d)- A true copy of the order dated 17.08.2017 issued by the South Western Railway.

Annexure R1(e)- A true copy of the request made to other divisions to relieve the employees on IRT/IDT dated 12.07.2017.

Annexure R1(f)- A true copy of the IDT/IRT registration of ALP to Trivandrum Division in the general category.

Annexure R1(g)- A true copy of the IDT/IRT registration of ALP to Trivandrum Division in the employment of spouse category.

Annexure R1(h)- A true copy of the order passed by this Hon'ble Tribunal in OA No. 880/2015 dated 3rd April, 2017.

Annexure MA1- True extract of the priority position of the applicants in OA 180/00813/2017.

Annexure MA2- True extract of the priority position of the applicants in OA 180/00880/2017.

Annexure MA3- True copy of the interim order dated 23rd October, 2017 in OA 180/00813/2017.

List of Annexures of the Respondent Nos. 5 to 13, 15 & 16

Annexure R5(a)- A true copy of the Notification No. P(S)608/VI/5/DAT/GDCE/Vol.V dated 14.03.2017 issued by the on behalf of CPO/MAS.

Annexure R5(b)- A true copy of the consolidated panel of ALP/GDCE down loaded from the website of RRC/MAS.

Annexure R5(c)- A true copy of the communication No. P(S)268/VI/ Training/DR/GDCE dated 05.10.2017 issued by the 2nd Respondent.

Annexure R5(d)- A true copy of the Relieving letter No. ALLP/6/GDCE dated 06.10.2017 issued to the 13th respondent.

Annexure R5(e)- A true copy of the communication No. V/P 268/VI/ALP/ GDCE dated 12.10.2017 issued by the 4th Respondent.

Annexure R5(f)- A true copy of the paper report which appeared in Mathrubhumi daily on 19.10.2017.

Original Application No.180/00880/2017

List of Annexures of the Applicants

Annexure A-1- A true copy of the list of transfer requests of the Applicants and others with the Trivandrum Division.

Annexure A-2- A true copy of judgment dated 17.02.2012 in OA No. 902/2010 and connected cases of this Hon'ble Tribunal.

Annexure A-3- A true copy of Order No. V/P 268/VI/ALP/GDCE dated 22.09.2017 issued by the office of the 4th Respondent.

List of Annexures of the Respondent Nos. 1 to 4

Annexure R1(a)- A true copy of the common order passed by this Hon'ble Tribunal in MA No. 1065/2012 in OA 902/2010 & connected cases dated 11.03.2013.

Annexure R1(b)- A true copy of the approval granted by the Trivandrum Division dated 02.07.2015.

Annexure R1(c)- A true copy of the letter showing return of RRB papers.

Annexure R1(d)- A true copy of the order dated 17.08.2017 issued by the South Western Railway.

Annexure R1(e)- A true copy of the order dated 12.01.2018, relieving three employees to Trivandrum Division.

Annexure R1(f)- A true copy of the letter No. J/P 676/V/PR/IRT/IDT/ Vol.XXIII dated 04.09.2012.

- Annexure R1(g)**- A true copy of the IDT/IRT registration to Trivandrum Division in the general category as on 10.01.2018.
- Annexure R1(h)**- A true copy of the order passed by this Hon'ble Tribunal in OA No. 880/2015 dated 03.04.2017.
- Annexure MA1**- True extract of the priority position of the applicants in OA 180/00813/2017.
- Annexure MA2**- True extract of the priority position of the applicants in OA 180/00880/2017.
- Annexure MA3**- True copy of the interim order dated 23rd October, 2017 in OA 180/00813/2017.
- Annexure MA4**- True copy of the interim order dated 3rd November, 2017 in OA 180/00880/2017.

Original Application No.180/00202/2018

List of Annexures of the Applicants

- Annexure A-1**- A true copy of the Order No. V/P 268/VI/ALP/GDCE dated 22.09.2017 issued by the Fourth Respondent.
- Annexure A-2**- A true copy of the order in OA No. 235/2008 dated 3rd September, 2008 of this Hon'ble Tribunal.
- Annexure A-3**- A true copy of the Inter Divisional Transfer/ Inter Railway Transfer registration priority list of Assistant Loco Pilots / Senior Assistant Loco Pilots maintained in the Trivandrum Division as on 15.02.2016.
- Annexure A-4**- A true copy of the order dated 23rd March 2017 in Original Application No. 382 of 2016 of this Hon'ble Tribunal.

List of Annexures of the Respondent Nos. 1 to 4

- Annexure R1(a)**- True copy of letter dated 20.01.2011.
- Annexure R1(b)**- True copy of the common order dated 11.03.2013 passed in MA No. 1065/2012 in OA No. 902/2010 & connected cases.
- Annexure R1(c)**- True copy of the approval granted by Trivandrum Division dated 02.07.2015.

Annexure R1(d)- True copy of the letter dated 23.05.2017 showing return of RRB papers.

Annexure R1(e)- True copy of the order dated 17.08.2017 issued by South Western Railway.

Annexure R1(f)- True copy of the order dated 12.01.2018.

Annexure R1(g)- True copy of the order in OA 880/2015 dated 03.04.2017.
